

(c) and (d). Constraints affecting production of cement are reviewed from time to time and remedial action taken wherever found necessary. No such organisation for cement industry is proposed to be set up.

Statement

1. A.C.C. Ltd., Bhupendra
2. Cement Corporation of India Ltd., Rajban.
3. Birla Cement Works, Chittorgarh.
4. A.C.C. Ltd. Lakheri.
5. J.K. Synthetics, Nimbahera.
6. Jaipur Udyog Ltd., Sawaimadhopur.
7. U.P. State Cement Corporation, Churk.
8. Cement Corporation of India Ltd., Bokajan.
9. Rohtas Industries Ltd., Rohtas.
10. A.C.C. Ltd., Chaibasa.
11. A.C.C. Ltd., Sindri
12. A.C.C. Ltd., Sevalia.
13. Hira Cement Works, Bargarh.
14. Orissa Cement Ltd., Rajgangpur.
15. Durgapur Cement Works, Durgapur.
16. Shree Digvijay Cement Co., Ahmedabad.
17. Cement Corporation of India, Ltd., Akaltara.
18. A.C.C. Ltd., Banmore.
19. Cement Corporation of India Ltd., Mandhar.
20. Cement Corporation of India Ltd., Neemuch.
21. Mahar Cement Ltd., Maihar.
22. A.C.C. Ltd., Chanda.
23. A.C.C. Ltd., Kistna.
24. K.C.P. Ltd., Maoharla.

25. A.C.C. Ltd., Mancherial.

26. Panyam Cement Ltd., Paniyam.

27. Andhra Cement Ltd., Vijayawada.

28. Mysore Cement Ltd., Ammasandra.

29. Bagalkot Udyog Ltd., Bagalkot.

30. A.C.C. Ltd., Shahabad.

31. A.C.C. Ltd., Wadi.

32. Tamilnadu Cement Ltd., Ariyalur

33. Dalmia Cement (Bharat) Ltd., Dalmiapuram.

34. Chettinad Cement Corpn. Karur.

35. India Cement Ltd., Sankari Durg.

36. India Cement Ltd., Talaiyuthu.

37. Cement Corporation of India Ltd., Charkhi Dadri.

News Item Captioned "Key Industries in grip of Recession"

3850. SHRI H. N. NANJE GOWDA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the 'Financial Express' dated 21 February, 1982 to the effect that the National Council on Applied Economic Research has warned Government that even though the overall state of economy appears satisfactory some industries are showing signs of recession;

(b) if so, the industries which are thus suffering and the views of the NCAER; and

(c) Government's reaction to the above views and steps taken to deal with the situation?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) to (c). According to the NCAER, what their review basically reflects is the feedback from the industrial sector which is apprehensive about the demand for a number of products. The

NCAER have observed that reference in their review is only to certain signs in the market which may indicate recessionary conditions in some industries and while this needs to be taken note of, it does not amount to a recession in the economy or even the possibility of its necessarily emerging in any significant way. They have also mentioned that while signs have been visible mainly in textiles, steel and some less important industries, it can be argued that the state of textile industry may not necessarily represent a recessionary situation because it has been subject to ups and downs for a variety of reasons over a fair long period of time. Similarly, it is their view that the appearance of recessionary conditions in the steel industry may well have resulted from an overestimated forecast of the demand.

With the cotton prices having stabilised, the cotton textile industry should be able to get over the situation by suitable price adjustments. Some remedial measures have been taken by Government in respect of the jute industry. Distribution procedures for most steel items have been relaxed.

Visit of Swedish Delegation of Industrialist to India

3851. SHRI MOHANLAL PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) whether a delegation of industrialists for Sweden visited India during the month of February this year to discuss with the Indian counterparts about the increase in industrial cooperation;

(b) if so, the details thereof; and

(c) Government, reaction thereto?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) Yes, Sir. Coinciding with the visit of the Swedish Prime Minister to India in February, 1982, a Swedish Industrial Delegation led by Mr. Arne Westerberg, Chairman, General Export Association and Member of the

Board of Swedish Trade Council also visited India and had discussions with the Federation of Indian Chamber of Commerce and Industry on the scope for expanding industrial cooperation and bilateral trade between the two countries.

(b) The discussions specifically related to the need for enlarging the base of Indian exports to Sweden particularly in the manufactured and value added products, the scope for increased Swedish investment in India and the possibilities of Indo-Swedish cooperation in third countries were discussed. The other possibilities identified related to technology transfer from Sweden in high technology areas, cooperation in joint research and development, joint marketing, greater inter-action between the small and medium sized enterprises in India and Sweden, utilisation of the capacity of Indian industry for the manufacture of products required by Sweden and third markets.

(c) Government considers that there is potential for increased Indo-Swedish collaboration in the fields of industry and technology which could be pursued to the mutual advantage of both the countries.

Stay Orders Against Transfer Taken from Courts by Central Government Employees

3852. SHRI MOHANLAL PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of the employees of the Central Government who have taken stay from the court against their transfer during the last three years;

(b) whether Government are aware that due to the stay against transfers is a great loss to the nation because the work suffers;

(c) whether Government propose to bring some legislation to amend the service rule that stay can be provided only after the employee join his new post after transfer; and